**By E-Mail/Speed Post**

**THE GAUHATI HIGH COURT AT GUWAHATI**
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/ /A**

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,

Shri Neiko Akami
Registrar
Gauhati High Court
Kohima Bench, Kohima

Dated Guwahati, the 2022.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. HC(K)/3/2018/REG/274 dated 26.07.2022

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block period 2022-2025, to visit New Delhi and surrounding State via Dimapur Delhi along with your wife and (3) three children w.e.f. 05.10.2022 to 08.10.2022, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,

self

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2022/5492-5493/A. dated 01/8/22

Copy to:-

1. The Principal Accountant General, (A&E), Kohima, Nagaland.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court.

**REGISTRAR (VIGILANCE)**